

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 1789
TO BE ANSWERED ON 26.07.2017**

HALTING OF SKILL TARGET

**1789. SHRI SHRIRANG APPA BARNE: SHRI ADHALRAO PATIL SHIVAJIRAO:
DR. PRITAM GOPINATH MUNDE: SHRI ANANDRAO ADSUL:
SHRI DHARMENDRA YADAV:**

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government of India has temporarily halted skilling target allocation to a few sectors, States and franchise centres;
- (b) if so, the details thereof and the reasons there for;
- (c) whether in-depth monitoring of the mushrooming growth of training centres revealed that in some States majority of centres came up in franchise modes and in job roles with low capita investment requirements leading to skewness in the skilling ecosystem and if so, the names of such States;
- (d) whether skewed training ecosystem would have resulted in over skilling in some areas leading to massive scarcity of jobs and increased migration of job seeking youth and if so, the facts thereof; and
- (e) the steps taken by the Government of India for laying down concrete guidelines clarifying the expected minimum roles, responsibilities and accountabilities of training partners and training centres?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) to (e) After reviewing of Pradhan Mantri Kaushal Vikas Yojana (PMKVY), it was observed that deviation in target allocation process has lead to overshooting of state and sectoral ceiling of targets. This resulted in a temporary hold on target allocation in few States/Sectors namely the State of Uttar Pradesh, Rajasthan and Haryana and Sectors of Apparel, Electronics, IT-ITeS, Telecom and Banking Financial Services Insurance. The high inflow of franchise centre in skill ecosystem has led to sectoral skewness in the allocation of targets.

As per PMKVY (2016-20) guidelines only first level franchising is allowed and franchisee centers will be given lower priority and it is planned to gradually phase out franchisee agreements. During monitoring visits, it was observed the compliance to scheme guidelines was significantly lower in case of franchisee centers as compared to Training Provider Owned centers. In view of this, Ministry has decided to provide a pathway for all franchisees to become Training Providers, thus converting franchisee centers under PMKVY into Training Provider Owned centers. Further, no new franchising center will be allowed under the scheme.
